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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/9845/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**Mr. Shah Syed Ahadur Rahman,**  
**Secretary, District Legal service authority,**  
**Dhemaji**

Dated Guwahati, the 26<sup>th</sup> September, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DLSA (DH)/ 2176/2024, dated 21.09.2024

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2024 for travelling from Dhemaji to Ajmer, Rajasthan and return, w.e.f. 05.10.2024 till 15.10.2024, along with your wife Mrs. Syeda Ifrana Nasreen, daughters Ms. Syeda Anaya Hisnat Rehman and Ms. Syeda Naurisha Noomani Rehman (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

You have also been allowed to draw 80% as advance payment towards the proposed LTC for the block period of 2022-2024 as per relevant rules.

Further, you have been allow to avail Headquarters leave permission w.e.f. the evening of 04.10.2024 till 16.10.2024. During your absence the next senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/9846-9848/2024/A. Dated 26<sup>th</sup> September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*[Signature]*  
**REGISTRAR (VIGILANCE)** *26/9/24*